

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **AXEMAN TECH PRIVATE LIMITED**

1	Name Of Corporate Person	AXEMAN TECH PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Person	23/05/2011
3	Authority Under Which Corporate Person Is Incorporated / Registered	REGISTRAR OF COMPANIES – MUMBAI
4	Corporate Identity Number/Limited Liability Identification Number Of Corporate Person	U72900MH2011PTC217762
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	502/B, ANISHA APTS, YARI ROAD, VERSOVA, ANDHERI(W), NA MUMBAI MH 400061 IN
6	Liquidation Commencement Date Of Corporate Person	18TH DAY OF AUGUST, 2023
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	SAAURABH JHAVERI Address: 6TH FLOOR, 620 JOLLY PLAZA, OPP. ATHWAGATE CIRCLE, ATHWAGATE, SURAT 395001 Email: SJHAVERI333@GMAIL.COM Ph. No.: 9824440137 Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146
8	Last Date For Submission Of Claims	17TH DAY OF SEPTEMBER, 2023

Notice is hereby given that the **AXEMAN TECH PRIVATE LIMITED** has commenced voluntary liquidation on **18TH DAY OF AUGUST, 2023**.

The stakeholders of **AXEMAN TECH PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **17TH DAY OF SEPTEMBER, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



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SAAURABH JHAVERI
LIQUIDATOR, AXEMAN TECH PRIVATE LIMITED
Reg. No: IBBI/IPA-002/IP-N00068/2017-2018/10146

Date: 21/08/2023
Place: Surat